

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 133

IN THE MATTER OF

Vishnava Services Pvt. Ltd.

CP(IB) No. 112/Chd/Hry/2022

...Petitioner-Operational Creditor

Versus

Rydberg Infratechnics Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9 IBC 2016

Order delivered on 02.05.2024

CORAM:

**SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Karanveer Jindal, Advocate

For the Respondent : Mr. Parth, Advocate

ORDER

At the request of Ld. counsels for the parties, list the matter on 02.07.2024 for arguments.

Sd/-

**(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**